

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**M.A. No. 66/2025  
In  
Original Application No. 434/2023**

**IN THE MATTER OF:**

**Davinder Pal Singh**

**.....PETITIONER**

**VERSUS**

**State of Punjab & Ors.**

**.....RESPONDENT**

**MEMO OF PARTIES**

**Davinder Pal Singh**

**.....PETITIONER**

**VERSUS**

**1. State of Punjab**

Through District Magistrate/ Divisional Commissioner  
District Administrative Complex,  
Block A Mini Sectt, Patiala, Punjab-147004  
Email: [div.com.ptl@punjab.gov.in](mailto:div.com.ptl@punjab.gov.in)

Respondent No. 1

**2. Commissioner, Municipal Corporation, Patiala**

Moti Bagh, Patiala, Punjab-147001  
Email: [cmc\\_patiala@yahoo.com](mailto:cmc_patiala@yahoo.com)

Respondent No. 2

**3. Punjab Pollution Control Board**

Through its Secretary,  
Punjab Zonal Office-1, Vatavaran Bhawan,  
Nabha Road, Patiala-147201, Punjab  
Email: [chairman.ptl.ppcb@punjab.gov.in](mailto:chairman.ptl.ppcb@punjab.gov.in)/ [msppcb@gmail.com](mailto:msppcb@gmail.com)

Respondent No. 3